## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: CP/1/2017

NAME OF THE PETITIONER(S)

: Mr. Abhijit Surlaker & Another

NAME OF THE RESPONDENT(S)

: M/s Aveda Infotech Pvt. Ltd. & 2 others

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Cibi Vishnu (1) T. v.P. Saivihan

1. V.T. Sax VIV

G. Balancher de

3) TRAKASIT GOKLANE Petitioner

R2 2 R3

**ORDER** 

& Balachy.

J. Traks

Counsels representing both the parties are present. Heard the counsel for petitioner. For arguments of the respondents, time is enlarged. Put up on 21.02.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)